## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4212 ANSWERED ON:12.12.2016 Assistance under IIUS Khaire Shri Chandrakant Bhaurao

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the funds allocated and released in the form of central assistance to the States/ UTs including Maharashtra under the Industrial Infrastructure Upgradation Scheme (IIUS) during the last three years along with the total funds released to the Statets;
- (b) the details of assistance provided to Aurangabad district of Maharashtra for development of export infrastructure and related activities along with the outcome thereof;
- (c) whether any efforts have been made to set-up any industry based on raw resources available in Aurangabad district of Maharashtra; and
- (d) if so, the details thereof and if not, the reasons therefor?

## **Answer**

(a): The details of funds allocated and released in the form of central assistance to the States/UTs including Maharashtra during the last three years under Industrial Infrastructure Upgradation Scheme (IIUS)/Modified IIUS (MIIUS) of this Department are given below:

Funds Allocated (Rs. in crore) Funds Released (Rs. in crore) 2013-14 2014-15 2015-16 2013-14 2014-15 2015-16 71.69 115.00 125.00 71.20 113.00 124.00

The state/UT-wise details of funds released is given at Annexure.

(b): Department of Commerce was administering a Centrally Sponsored Scheme started since 2002-03 i.e. "Assistance to States for Infrastructure Development of Exports" (ASIDE) Scheme with the objective to involve the States in the export effort by providing assistance to the State Governments for creating appropriate infrastructure for the development and growth of exports.

The Scheme has been delinked for support from the Centre since 2015-16. The details of funds released to Maharashtra under State Component of ASIDE Scheme during the last three years for creation of export infrastructure are given below:

(Rs. in crore)

2012-13 2013-14 2014-15 Released 2015-16

64.00 64.00 Due to increased devolution of Union tax to States from 32% to 42%, the scheme was delinked and consequently no funds were released to States

(c) & (d): There is no specific scheme in the Department for intervention at district level. Assistance is provided for upgradation of infrastructure in industrial clusters based on the proposals received from the State Implementing Agency (in case of MIIUS) and SPVs (in case of IIUS).

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